EOI No. L-15017/41/2023-Legal-FSSAI Dated: 08.11.2023

Corrigendum Date: 30.11.2023

Corrigendum I

Expression of Interest (EOI) for Engagement of Law Firm(s)

Due to administrative reasons, the due date for submission of bids against above referred EOI has been extended. The final date/time for submission of bid shall be updated in due course of time.

My 30/1/

मनीष कुमार भारकर
Manish Kumar Bhaskar
उप निदेशक
Deputy Director
भारतीय खाद्य सुरक्षा और मानक प्राधिकरण
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